

ITEM NO.51

COURT NO.13

SECTION IX

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 20130/2024

[Arising out of impugned final judgment and order dated 31-07-2024  
in WP No. 7385/2022 passed by the High Court of Judicature at  
Bombay]

SHABAN MAKBUL TAMBOLI

Petitioner(s)

VERSUS

THE STATE OF MAHARASHTRA & ANR.

Respondent(s)

(IA No. 242021/2024 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 29-11-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) Mr. Sachin Patil, AOR  
Mr. Geo Joseph, Adv.  
Mr. Risvi Muhammed, Adv.  
Mr. Rishabh Agarwal, Adv.

For Respondent(s) Mr. Varad Kilor, Adv.  
Mr. Siddharth Dharmadhikari, Adv.  
Mr. Aaditya Aniruddha Pande, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List in the third week of February, 2025.

(INDU MARWAH)  
AR-cum-PS

(NIDHI WASON)  
COURT MASTER (NSH)